

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.501
IB-648(ND)/2019

IN THE MATTER OF:

Mr. Sudhir Gupta

.....**APPLICANT/PETITIONER**

Vs

M/s. Edward Keventer (Successors) Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Akshay Srivastava, Advocate.

For the Respondent

: Mr. Kartik Nayar, Mr. Varun Kumar,
Mr. Tarun Mehta, Advocates.

ORDER

Mr. Akshay Srivastava, Learned Counsel appearing for the Applicant seeks to withdraw the present petition. He is directed to file an application seeking withdrawal of the petition within one week.

List the matter on **24.05.2023**.

Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**